

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 891
TO BE ANSWERED ON 07.02.2019

ROOF TOP SOLAR SYSTEM

891. SHRI DUSHYANT CHAUTALA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of funds allocated by the Government to States for the purpose of providing subsidy to individual household installation of roof top solar system;
- (b) whether the individual roof top solar system has not been implemented because of absence of awareness amongst public, if so, the details thereof;
- (c) whether the Government has contemplated any plan of action to increase the installation of individual household solar system in rural areas; and
- (d) if so, the details thereof and the actions taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R. K. SINGH)

- (a) Under the present rooftop solar scheme, which was approved by the Government in December 2015, an aggregated capacity of 2100 MW was targeted to be achieved in residential, institutional, social and Government sector through central financial assistance of Rs. 5000 crore by the year 2019-20. The scheme is demand driven and therefore, no state-wise funds are allocated under the scheme.
- (b) No Madam. Till 4.2.2019, as per data reported on SPIN portal of the Ministry of New and Renewable Energy, rooftop solar power plants of aggregate capacity 1278.5 MW have been installed in the country of which 175.5 MW have been installed in residential sector.
- (c) & (d) To increase the installation of rooftop solar in individual households including in rural areas, Central Financial Assistance (CFA) is being provided upto 30% of the cost arrived through tender process or the benchmark cost prescribed by MNRE, whichever is less, in case of general category states/UTs and upto 70% in case of special category states/UTs.
